

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1253
ANSWERED ON:03.03.2011
WATER RESOURCES IN DRY LAND AREAS
Gaddigoudar Shri P.C.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the efforts of the Government to regenerate water resources in rivers and ground water table increase in dry land areas etc.; and
- (b) the details of the schemes being formulated and implemented for the purpose, alongwith allocations of fund State-wise/District-wise in the country particularly Karnataka for the last three years?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS. (SHRI VINCENT H. PALA)

(a) The Government is promoting rain water harvesting and artificial recharge measures to arrest the decline in ground water levels through implementation of demonstrative projects on rain water harvesting and artificial recharge of ground water, through implementation of various activities aimed at creating awareness among the users for proper ground water utilization, exploitation and conservation and through directions issued by the Central Ground Water Authority. An Advisory Council on Artificial Recharge of Ground Water has been constituted for popularizing the concept of artificial recharge of ground water among stakeholders. Bhoomijal Samvardhan Puraskars & National Water Award have been instituted to encourage adoption of innovative practices of ground water augmentation and artificial recharge through people's participation.

(b) Central Ground Water Board has implemented demonstrative projects on rain water harvesting and artificial recharge with an outlay of 100 cr. during 11th Plan. During 2008-2010, scheme on 'Artificial recharge to ground water through Dug wells' for augmenting the ground water resources was implemented in seven States namely, Andhra Pradesh, Maharashtra, Karnataka, Rajasthan, Tamil Nadu, Gujarat & Madhya Pradesh, which are predominantly underlain by hard rock formations.

State wise details of funds released under the two schemes during the last three years are given in Annexure I including Karnataka.